NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2017

NAME OF THE PETITIONER(S)

: JAGAN THEVERVELIL

NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O. Dr. K.S. Rain Chandran, PCS S. Na cagula Jeni, Adr For KSR & LO, CBE

for Respondents

2) RUPA. J. THARAXIL

for PETITIONER



ORDER

Counsel for the Petitioner present. Counsel for R2 present and filed an Application for setting aside *ex-parte* order passed against R2. However, at this stage, Counsel for the Petitioner has submitted copy of the E-Mail dated 03.10.2017 which indicates that the Power of Attorney given by the R2 in favour of his father is not to be acted upon and asked for withdrawal of the vakalat; copy of the communication is placed on record. Counsel for R2 is directed to verify the same and report by the next date of hearing.

One memo is submitted by the Counsel for the Petitioner along with the report of the Administrator and the same are also taken on record. Put up on **04.12.2017** at **10.30 A.M.**

←5€/− MEMBER (TECHNICAL) ghk

— 50/ — MEMBER (JUDICIAL)